

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:277

ANSWERED ON:22.07.2009

PATENT RIGHTS OVER TRADITIONAL INDIAN SYSTEM OF THERAPEUTIC PRACTICES

Sampath Shri Anirudhan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some foreign countries have established Ayurveda Universities and are likely to get patent rights over traditional Indian system of therapeutic practices;

(b) if so, the details thereof;

(c) whether the Government proposes to have any institutional arrangements to standardise Ayurvedic treatment and to scientifically establish the efficacy of the medicines and practices in Ayurveda; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(d): A statement is laid on the Table of the House.